

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

Original Application No.180/00093/2019

Thursday, this the 7th day of February, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON"BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

M.Sanal Kumar,
S/o.Madhavan Pillai,
Now residing at Ambadi PLRA 144,
Pattam P.O., Thiruvananthapuram – 4.
Retired Counter Clerk,
Department of India Meteriological Department,
Metrological Centre, Trivandrum – 682 005.Applicant

(By Advocate – Mr.Manzoor Ali.K.A.)

v e r s u s

1. India Meteriological Department,
Mausam Bhavan, Lochi Road,
New Delhi – 110 003 rep. by its Director General.
2. The Director General of Meteriology,
Mausam Bhavan, Lochi Road, New Delhi – 110 003.
3. The Secretary, Departmental Tiffin Room,
Meteriological Centre, Trivandrum – 695 033.Respondents

(By Advocate – Mr.Brijesh.A.S., ACGSC)

This application having been heard on 7th February 2019, the Tribunal on the same delivered the following :

O R D E R

HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, Shri.Brijesh.A.S., learned ACGSC took notice on behalf of the respondents.

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2. The applicant is a retired employee. He claims that he ought to have been promoted to the vacancy of 2001. He submits that he had represented his case several times when he was in service. We have no means to ascertain this. In a catena of judgments the Hon'ble Apex Court had held that consideration of representations should not be used to revive stale claims. We do not see any merit in this case. Accordingly, the O.A is dismissed. No costs.

(Dated this the 7th day of February 2019)

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures in O.A.No.180/00093/2019

1. **Annexure A-1** – True copy of the appointment order No.G-950/1003(a) dated 16.2.1987 issued by India Metrology Department.
2. **Annexure A-1(a)** – True copy of the relieving order No.950/7238 dated 1.10.1990 issued by India Metrology Department.
3. **Annexure A-2** – True copy of the list published by the DPC, Chennai.
4. **Annexure A-3** – True copy of the list dated 15.6.2001 prepared by DPC.
5. **Annexure A-4** – True copy of the request dated 17.10.2018 submitted by the applicant to the 2nd respondent.
6. **Annexure A-5** – True copy of the certificate issued by India Metrology Department of Training undergone by the applicant.
7. **Annexure A-6** – True copy of the award won by the applicant for best employee award – 2018.
8. **Annexure A-7** – True copy of the representation dated 3.11.2009 submitted to the 2nd respondent.
